

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 319**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/BHADRAPADA 24,
1942 (SAKA)**

DAMAGE DUE TO FLOOD

319. SHRI PINAKI MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has conducted a survey on the extent of damage caused to life, livelihood, crops, property and infrastructure in Odisha, including in Puri district, due to the floods in August-September 2020;

(b) if so, the details of the damage caused;

(c) whether the Government has sanctioned any financial assistance package for the State of Odisha for flood relief and reconstruction activities; and

(d) if so, the details thereof including the estimated timeline?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d):

Primary responsibility for disaster management rests with the State Governments. Central Government extends all possible logistics and financial support to the States to supplement their efforts to meet the

situation effectively. The State Governments undertake assessment of damages and provide financial relief in the wake of natural disasters including floods, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure, based on the assessment of the Inter-Ministerial Central Team (IMCT).

Under the existing SDRF/ NDRF guidelines, there is no provision to provide special financial package for long-term reconstruction measures. However, during the year 2020-21, an amount of Rs.2139 crore has been allocated to Odisha under the State Disaster Risk Management Fund (SDRMF) out of which, 1st installment of Central Share of SDRMF amounting to Rs. 802 crore has been released to Government of Odisha on 3rd April 2020.
